## Projects under UIDSSMT from Maharashtra

1995. DR. BHALCHANDRA MUNGEKAR: SHRI D.P. TRIPATHI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government of Maharashtra has submitted a proposal for the project under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT);
  - (b) if so, the details of the amount sanctioned under this scheme;
- (c) the details of pending projects sent by Government of Maharashtra which are under consideration; and
- (d) whether Government will consider will these projects and release funds for these pending projects?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

- (b) Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), State Level Sanctioning Committee (SLSC) of State of Maharashtra has recommended 118 Infrastructural Development Projects with an approved cost of Rs. 374893.34 Lakh involving central commitment of Rs. 300769.63 Lakh. Out of these, 95 projects have been sanctioned at a cost of Rs. 282677.57 Lakh involving central commitment of Rs. 226997.01 lakh and an amount of Rs. 194935.08 Lakh has been released to the State. 3 projects have been dropped by the State Government.
- (c) and (d) Since the original mission period has completed on 31.03.2012 and the entire allocation under the Scheme has been exhausted, remaining 20 projects can not be considered for release.

## Ensuring water harvesting before sanctioning Master Plans by NCRPB

1996. SHRI PRABHAT JHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the National Capital Region Planning Board (NCRPB) is aware of recent order of the Haryana High Court restraining construction of High rise buildings in Gurgaon due to severe drinking water crisis;